

(b) if so, what are the details thereof and by when such electrification is proposed to be completed; and

(c) if the answer to part (a) above * be in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHD. KHAN), (a and <h)) The colonies known as Hargovind Enclave, Anand Vihar and Srestha Vihar are already electrified having general supply mains as well as street lighting. In regard to providing lighting on the main roads of the areas in question, DESU have started electrification of road No. 56 between Chander Nagar and Vivek Vihar. This work is expected to be completed in about 1½ years time. In regard to road extension from Hargovind Enclave to Anand Vihar and Srestha Vihar, street lighting work can be taken up only after the Central verge of the road is completed.

(c) Does not arise.

Transfer of Registered offices of companies from Calcutta

182. SHRI AMARPROSAD CHAKRABORTY : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state;

(a) what are the names of the companies which applied for transfer of their registered offices from Calcutta during 1981-82 and 1982-83;

(b) what are the names of the companies which were permitted by Government to shift their registered offices from Calcutta during the above period; and

(c) whether in all these cases of transfer of registered offices, the views of the West Bengal Government were taken into consideration, and if not, what are the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL): (a) to (c). It is presumed that the Hon'ble Member is seeking information regarding shifting of registered offices of companies outside the State of West Bengal. A statement giving the desired information is attached.

Statement

Sl. No.	Names of the Companies, which have applied for transfer of their registered offices (Calcutta) West Bengal.	Names of Companies which have been permitted to shift their Registered Office	Whether in all cases of transfer views of the West Bengal Government have been taken into consideration, if not what are the reasons
1	2	3	4
1	Steel Furnace Association.	Allowed to shift.	Views considered.
2	Zenith Refractories Pvt. Ltd.	Do.	Views not received.
3	Jharia Firebricks Pottery Works Ltd.	Do.	Do.
4	Himalaya Constructions (P) Ltd.	Do.	Views considered.
5	R. Mills (P) Ltd.	Do.	Views not received in spite opportunity being given.
6	Jiran Tobacco Factory (P) Ltd.	Do.	Do.
7	Keshav Investments Co. Ltd.	Do.	Views considered.

1	2	3	4
8	Shree Bhawani Cotton Mills & Industries Ltd.	allowed to shift	Views not received.
9	Blacky & Sons (Calcutta) Pvt. Ltd.	Do.	Views considered.
10	Mayur Potteries (P) Ltd.	Do.	Views not received inspite of opportunity being given
11	Parshva Mining & Trading Co. Ltd.	Do.	Do.
12	Cyanides & Pigments Ltd.	Do.	Views considered.
13	Purnia Roller & Flour Mills (P) Ltd.	Do.	Views not received inspite of opportunity being given.
		As on 1-4-1982 to 31-3-1983	
14	Tenn-Chem (India) Ltd.	Allowed to Shift.	Do.
15	Superdeal Investments Ltd.	Petition dismissed for default.	Does not arise.
16	Mercantile Bank Agency (P) Ltd.	Allowed to shift.	Views considered.
17	Kalanga Udyog (P) Ltd.	Do.	Do.
18	Chowdhury Metal Industries (P) Ltd.	Do.	Do.
19	Kenoria Overseas Ltd.	Petition is pending.	Views not received inspite of opportunity being given.
20	Chase Enterprises (P) Ltd.	Allowed to shift.	Views considered.
21	Sarbik Gelatine (P) Ltd.	Do.	Do.
22	Winsome Textile & Industries Ltd.	Do.	Do.
23	Indo Flogates Ltd.	Do.	Do.

Power Shortage

183. SHRI N. P. CHENGALRAY NAIDU: Will the Minister of ENERGY be pleased to state:

(a) whether shortfall in power availability by the end of the Sixth Plan will be around 16 per cent;

(b) if so, what were the main reasons therefor in spite of the large sums allocated for the purpose;

(c) what efforts are being made during the end of the Sixth Plan to reduce this shortfall;

(d) whether any steps are being considered in this regard during 1984;

(e) what are the main causes of power shortage in various parts of the country despite a good monsoon; and

(f) which States have been greatly affected due to power shortage?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHD. KHAN): (a) No, Sir. The power shortage by the end of the Sixth Plan is expected to be of the order of 6 per cent.